

ITEM NO.41

COURT NO.7

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).39968/2012

(From the judgement and order dated 06/09/2012 in CMWP No.155/2005 of the
HIGH COURT OF JUDICATURE AT ALLAHABAD)

NIRMAL DEVI

Petitioner(s)

VERSUS

STATE OF UP AND ORS

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief
and office report)

Date: 14/01/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE RANJAN GOGOI

For Petitioner(s) Mr.S.R.Singh, Sr.Adv.
Mr.J.P.Nagar,Adv.
Mr.Avnish Singh, Adv.
Mr.Ujjwal Pandey, Adv.
Mr.Sushant K.Yadav, Adv.
Ms. Asha Gopalan Nair,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Application for exemption from filing Official Translation is
allowed.

Notice.

(G.V.Ramana)
Court Master

(Vinod Kulvi)
Court Master